

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 36/94

Thursday, this the 27th day of January, 1994

CGRAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

- 1 R Raghavan Nair, S/o K Raman Nair
Fire Engine Driver, INS Dronacharya,
Cochin-1
- 2 A Rajappan Pillai, S/o K Appukuttan Pillai
MT Driver Grade-II, INS Dronacharya, Cochin-1.
- 3 AV Antony, S/o A.I. Varu,
Fire Engine Driver Grade-II, INS Dronacharya,
Cochin-1.
- 4 B Krishnan Kutty, S/o Bhargavan,
Fire Engine Driver Grade-II, INS Dronacharya,
Cochin-1.
- 5 K.P. Sasi, S/o Pizhangan
Fireman Grade-II, INS Dronacharya,
Cochin-1.
- 6 K Ravikumar Achary, S/o K Kesavanachary,
Fire Engine Driver in N.A.D. Always.
- 7 SJ Varkey, S/o SV John,
Fireman Grade II in N.A.D. Always .. Applicants
(By Advocate Mr M Rajagopalan)

Vs.

- 1 Flag Officer Commanding-in-Chief
Headquarters Southern Naval Command,
Cochin-4.
- 2 Union of India represented by the
Secretary, Ministry of Defence,
New Delhi. .. Respondents
(Mr TPM Ibrahim Khan, ACGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants claim, benefits granted to the applicants in O.A. 434/89 and O.A. 609/89. A fact adjudication must precede a decision. The competent authority must make a fact adjudication and ascertain whether applicants are similarly situated as the applicants in the two cases aforementioned, or whether there are any points of difference.

2 If the applicants are similarly situated, reliefs granted to the applicants in O.As 434/89 and 609/89 will be granted to applicants herein. A determination will be made by the competent authority within four months from to-day. Applicants will furnish details of their service to the competent authority within 15 days from to-day, failing which this order will stand recalled and the O.A. will stand dismissed. We alert respondents to adhere to the time schedule.

3 Application is allowed with the aforesaid directions.
No costs.

Dated the 27th January, 1994.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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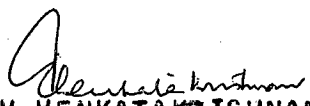
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